



# കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്  
 PUBLISHED BY AUTHORITY

വാല്യം 6 Vol. VI	തിരുവനന്തപുരം, ചൊവ്വ	2017 മാർച്ച് 28 28th March 2017	നമ്പർ } No. } 13
	Thiruvananthapuram, Tuesday	1192 മീനം 14 14th Meenam 1192	
		1939 ചൈത്രം 7 7th Chaitra 1939	

## PART III

### Stores Purchase

Collegiate Education Department

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ എ2-54/RUSA/2016.

2017 ഫെബ്രുവരി 28.

ശ്രീ നീലകണ്ഠ സർക്കാർ സംസ്കൃത കോളേജിൽ ആവശ്യമായ താഴെപ്പറയുന്ന വാട്ടർ കുളറുകൾ നൽകുവാൻ താൽപര്യമുള്ള സ്ഥാപനങ്ങളിൽനിന്ന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക— ` 1,40,000.

നിരതദ്രവ്യം— ` 1%.

സെക്യൂരിറ്റി—5%

ദർഘാസുകൾ ഉള്ളടക്കം ചെയ്ത കവറിനു മുകളിൽ ആവശ്യമായ വാട്ടർ കുളറുകൾ നൽകുന്നതിനുള്ള ദർഘാസ് എന്ന് രേഖപ്പെടുത്തി പ്രിൻസിപ്പാൾ, ശ്രീ നീലകണ്ഠ സർക്കാർ സംസ്കൃത കോളേജ് പട്ടാമ്പി, മേലെ പട്ടാമ്പി പി. ഒ., പാലക്കാട്-679 306 എന്ന വിലാസത്തിൽ 4-4-2017-ന് ഉച്ചയ്ക്ക് 3 മണിക്ക് മുമ്പായി കോളേജ് ഓഫീസിൽ ലഭിച്ചിരിക്കണം. വൈകി കിട്ടുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ അന്നേദിവസം 3 മണിക്ക് സന്നിഹിതരായ ദർഘാസ് സമർപ്പിച്ച വരുടെയോ ചുമതലപ്പെടുത്തിയവരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതായിരിക്കും.

ദർഘാസുകൾ നിർദ്ദിഷ്ട ഫോറത്തിൽ സമർപ്പിക്കേണ്ടതാണ്. ഫോറം പ്രിൻസിപ്പാൾ, സർക്കാർ സംസ്കൃത കോളേജ് പട്ടാമ്പി, മേലെ പട്ടാമ്പി പി. ഒ.-679 306 എന്നവരിൽ നിന്നും നേരിട്ട് ഫോറത്തിന്റെ വിലയായ ` 420 (400 + വാറ്റ്) പ്രവൃത്തി ദിവസങ്ങളിൽ 2 മണിവരെ അടച്ചാൽ ലഭിക്കുന്നതാണ്. തപാൽ മാർഗ്ഗം അപേക്ഷിക്കുന്നവർ ` 50 അധികമായി അടക്കേണ്ടതാണ്. എസ്. എസ്. ഐ. യൂണിറ്റുകൾക്ക് ഫോറത്തിന്റെ വിലയുടെ 1/4 ഭാഗം അടച്ചാൽ മതി. ഫോറത്തിന്റെ വില മടക്കിക്കൊടുക്കുന്നതല്ല. ഫോറം കൈമാറ്റം ചെയ്യുവാൻ പാടില്ലാത്തതാകുന്നു.

ഫോറത്തിന്റെ വിൽപ്പന 4-4-2017, 2 മണിവരെ നടത്തുന്നതാണ്. വി.പി.പി. ആയി ഫോറം അയച്ചു കൊടുക്കുന്നതല്ല. ഡ്യൂപ്ലിക്കേറ്റ് കോപ്പി ആവശ്യമുള്ളവർ ` 210 അധികമായി അടക്കേണ്ടതാണ്. കൂടുതൽ വിവരങ്ങളും ലിസ്റ്റും പ്രവൃത്തി ദിവസങ്ങളിൽ കോളേജ് ഓഫീസിൽനിന്നും ലഭിക്കുന്നതാണ്.

No. A2/154/RUSA/2016.

28th February 2017.

Sealed tenders are invited for the Installation of Water Coolers under RUSA Fund (Details and Specifications attached separately) for an Estimated Cost of ` 1,40,000.

E.M.D— 1%.

Security— 5%.

The tenders should be superscribed as “Tender for the Installation of Water Coolers under RUSA Fund” and addressed to the Principal, SNGS College, Pattambi, Mele Pattambi P.O. - 679 306. Last date for the receipt of tender is 2 p.m. on 4-4-2017. Late tenders will not be accepted. The tenders will be opened at 3 p. m. on the same day in the presence of such tenderers or their authorized representatives who may be present at that time.

Intending tenderers may on application to the Principal, SNGS College, Pattambi P.O., Mele Pattambi Pin - 679 306 to obtain the requisite tender form on which tender should be submitted. Application for the tender form should be accompanied by a cash remittance of ` 420 (400+VAT) which is the price fixed for form/set of forms and which is not refundable under any circumstances (` 50 extra for sending forms by post). The tender forms are not transferable. Sale of tender form will be closed at 2 p.m. on 4-4-2017. Cheque /DD/Postage Stamp etc. will not be accepted towards the cost of forms nor the form will be sent by VPP. Duplicate tender form, if required will be issued at ` 210 (Rupees Two hundred and ten only) per copy. More details can be had from the office between 10 a. m. to 4 p. m. on all working days.

#### Technical Specifications

MODEL 80C, 110C, 150C, 250C

Flow Rate -	80 Liter's/hr	110 Liter's/Hr	150 Liter's/hr	250Liter's/Hr
Storage Tank-Cold Water -	20L	40L	80L	100L
No.of Faucets	2	3	3	4 or 8
Net Weight in kg (Approx)	40	45	70	78
Power Supply (AC 50Hz)		180 to 240V AC/50 Hz		
Power Consumption Cooler	350 Watts	500 Watts	750 Watts	1000 Watts
Control Type	Float Switch /Float Valve			
MOC —Housing	Stainless Steel SS202-0.8 mm sheet			
MOC-Cold Water Tank	Stainless Steel SS304			
MOC-Faucets	Brass Chromium plated			
MOC-Drip Tray	Stainless Steel			
Cooling Temperature Range	16 to 22°C			
Condenser Tubing	Grooved Copper			
Insulation of Cooling Tank	Polyurethane Foam			
Compressor Make	Emerson/Tecumseh			
Compressor Refrigerant	R-134a			
Dimension-J80C	L-345mm, D-360mm, H-1350mm			
Dimension-J110C	L-500mm, D-450mm, H-1350mm			
Dimension-J150C	L-600mm, D-700mm, H-1350mm			
Dimension-J250C	L-600mm, D-700mm, H-1500mm			

**SWC with inbuilt UV Purifier**

<b>MODEL</b>	<b>SWCSDLT690UVA</b>	<b>SWCNST690UVA</b>	<b>SWCNST8120UVA</b>	
Performance Parameters	Storage Capacity (up to float valve level)	80 Ltr	80 Ltr	120 Ltr
	Capacity with comfort level	60 LPH	60 LPH	80 LPH
	Water outlet temp at 17°C± 1°C at rated Condition			
	Running Current in amps (max) at rated condition	32 ± 10%	32 ± 10%	4 ± 10%
	Power in watts (max) at rated condition	625 ± 10%	625 ± 10%	825 ± 10%
	Opening power supply	230 ± 10% VAC, 50 Hz, 1PH	230 ± 10% VAC, 50 Hz, 1PH	230 ± 10% VAC, 50 Hz, 1PH
	Thermal Insulation for storage tank	PUF	PUF	PUF
	No. of faucets	2	2	3
	No. of Cold Water faucets	1	1	2
	No. of normal Water faucets	1	1	1
	Recommended maximum water flow rate through the faucets in LPM	1.5	1.5	1.5
Filtration	No. of stages	3	3	3
Stage	1st stage of purification	Sediment filtration	Sediment filtration	Sediment filtration
	2nd stage of purification	Carbon filtration	Carbon filtration	Carbon filtration
	3rd stage of purification	UV filtration	UV filtration	UV filtration
UV System	No. of purifier circuit	2	2	3
	Visual Controls (LEDs)	Yes	Yes	Yes
	Cooling on/off switch	Yes	Yes	Yes
	Operating temperature	15° C to 45°C	15°C to 45°C	15°C to 45°C
	UV System & Water cooler Operating Voltage	180-250V	180-250V	180-250V
	Minimum water input Pressure in Kg/Cm <sup>2</sup>	0.4	0.4	0.4
	Maximum water input Pressure in Kg/Cm <sup>2</sup>	2.0	2.0	2.0
Body	Storage tank material	SS304	SS304	SS304
	Front panel material	SS304	SS304	SS304
	Side & back Panel material	SS304	Pre-coated sheet	Pre-coated sheet
Dimensions & Net Weight	Dimensions (Wx Dx H) mm	660x480x1355	660x480x1355	752x572x1400
	Net weight (Kg.)	65	65	85
Refrigerant	Refrigerant	R22	R22	R22

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ എ2-154/RUSA/2016.

2017 ഫെബ്രുവരി 28.

ശ്രീ നീലകണ്ഠ സർക്കാർ സംസ്കൃത കോളേജിൽ ആവശ്യമായ താഴെപ്പറയുന്ന ഓഡിറ്റോറിയം സൗണ്ട് സിസ്റ്റം നൽകുവാൻ താൽപര്യമുള്ള സ്ഥാപനങ്ങളിൽ നിന്ന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക— ` 1,50,000.

നിരതദ്രവ്യം— 1%

സെക്യൂരിറ്റി തുക—5%

ദർഘാസുകൾ ഉള്ളടക്കം ചെയ്ത കവറിനു മുകളിൽ ആവശ്യമായ ഓഡിറ്റോറിയം സൗണ്ട് സിസ്റ്റം നൽകുന്നതിനുള്ള ദർഘാസ് എന്ന് രേഖപ്പെടുത്തി പ്രിൻസിപ്പാൾ, ശ്രീ നീലകണ്ഠ സർക്കാർ സംസ്കൃത കോളേജ്, പട്ടാമ്പി, മേലേ പട്ടാമ്പി പി. ഒ., പാലക്കാട്-679 306 എന്ന വിലാസത്തിൽ 4-4-2017-ന് ഉച്ചയ്ക്ക് ശേഷം 3 മണിക്ക് മുമ്പായി കോളേജ് ഓഫീസിൽ ലഭിച്ചിരിക്കണം. വൈകി കിട്ടുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ അന്നേദിവസം 3 മണിക്ക് സന്നിഹിതരായ ദർഘാസ് സമർപ്പിച്ച വരുടെയോ ചുമതലപ്പെടുത്തിയവരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതായിരിക്കും.

ദർഘാസുകൾ നിർദ്ദിഷ്ട ഫോറത്തിൽ സമർപ്പിക്കേണ്ടതാണ്. ഫോറം പ്രിൻസിപ്പാൾ, സർക്കാർ സംസ്കൃത കോളേജ്, പട്ടാമ്പി, മേലേ പട്ടാമ്പി പി. ഒ.-679 306 എന്നവരിൽ നിന്നും നേരിട്ട് ഫോറത്തിന്റെ വിലയായ ` 420 ( ` 400 + വാറ്റ്) പ്രവൃത്തി ദിവസങ്ങളിൽ 2 മണിവരെ അടച്ചാൽ ലഭിക്കുന്നതാണ്. തപാൽ മാർഗ്ഗം അപേക്ഷിക്കുന്നവർ ` 50 അധികമായി അടയ്ക്കേണ്ടതാണ്. എസ്. എസ്. ഐ. യൂണിറ്റുകൾക്ക് ഫോറത്തിന്റെ വിലയുടെ 1/4 ഭാഗം അടച്ചാൽ മതി ഫോറത്തിന്റെ വില മടക്കി കൊടുക്കുന്നതല്ല. ഫോറം കൈമാറ്റം ചെയ്യുവാൻ പാടില്ലാത്തതാകുന്നു.

ഫോറത്തിന്റെ വിൽപ്പന 4-4-2017, 2 മണിവരെ നടത്തുന്നതാണ്. വി.പി.പി. ആയി ഫോറം അയച്ചുകൊടുക്കുന്നതല്ല. ഡ്യൂപ്ലിക്കേറ്റ് കോപ്പി ആവശ്യമുള്ളവർ ` 210 അധികമായി അടയ്ക്കേണ്ടതാണ്. കൂടുതൽ വിവരങ്ങളും ലിസ്റ്റും പ്രവൃത്തി ദിവസങ്ങളിൽ കോളേജ് ഓഫീസിൽ നിന്നും ലഭിക്കുന്നതാണ്.

No. A2-154/RUSA/2016.

28th February 2017.

Sealed tenders are invited for the Installation of Sound System under RUSA Fund (Details and Specifications attached separately) for an Estimated Cost of— ` 1,50,000.

E.M.D— 1%

Security— 5% of Bid amount.

The tenders should be superscribed as “Tender for the Installation of sound system under RUSA Fund” and addressed to the Principal, SNGS College, Pattambi, Mele Pattambi P.O. - 679 306. Last date for the receipt of tender is 2 p.m. on 4-4-2017. Late tenders will not be accepted. The tenders will be opened at 3 p.m. on the same day in the presence of such tenderers or their authorized representatives who may be present at that time.

Intending tenderers may on application to the Principal, SNGS College, Pattarnbi P.O., Mele Pattambi, Pin-679 306 to obtain the requisite tender form on which tender should be submitted. Application for the tender form should be accompanied by a cash remittance of ` 420 ( ` 400+VAT) which is the price fixed for form/set of forms and which is not refundable under any circumstances ( ` 50 extra for sending forms by post). The tender forms are not transferable. Sale of tender form will be closed at 2 p.m. on 4-4-2017. Cheque /DD/Postage Stamp etc. will not be accepted towards the cost of forms nor the form will be sent by VPP. Duplicate tender form, if required will be issued at ` 210 per copy. More details can be had from the office between 10 a. m. to 4 p. m. on all working days.

**Details of Items**

Sl. No.	Description	Qty.
(1)	(2)	(3)
1	Medium power PA Amplifier of, Power Output: 300W Max	1 No.
2	100W PA wall speaker	6 Nos.
3	PA Gooseneck Phantom Microphones with built in XLR socket, Frequency response: 50-16Khz or better, 6 mtrs twin core shielded low noise cable including all required accessories.	1 No.

(1)	(2)	(3)
4	High quality, high reliability power supply for use with condenser microphones using 48V DC phantom Supply	1 No.
5	Multi channel UHF Wireless Microphone	2 Nos.
6	Medium power PA Amplifier of 160W RMS, Power Output: 200W Max,	1 No.
7	Dynamic microphone with a frequency response of 50-15Khz or better with all required accessories	2 Nos.
8	6 Channal Mixer with Digital Player	1 No.
9	19" 9U Amplifier rack with 1 No. of tray, AC distribution box with Power Extension Box to provide power supply to system and all necessary accessories for wall mounting.	2 Nos.
10	Supply and fixing of 20mm PVC conduits/ cape-n-case of approved model, with specials conforming to ISI standard on surface using suitable size fixtures, spacing not exceeding 60cm including making good the damages, colour washing etc.	80 Mtr.
11	Supply and laying of 2 Core speaker cable of size 2 sq mm in the existing PVC conduit/ cape-n-case and making necessary connections as required. (Make: Finolex/equivalent)	120 Mtr.
12	Microphone floor stand with gooseneck.	1 No.
13	Speaker Stand	4 Nos.

Sree Neelakanta  
Govt. Sanskrit College,  
Pattambi.

(Sd.)  
Principal.

**Electrical Inspectorate Department**

ദർഘാസ് പരസ്യം

[നമ്പർ 01/2017-18/ഇ.ഐ.റ്റി.]

നമ്പർ എ4-1312/2017/ഇ.ഐ.റ്റി. 2017 മാർച്ച് 16.

ഇലക്ട്രിക്കൽ ഇൻസ്പെക്ടറേറ്റ് വകുപ്പിലേക്ക് ഹയറിംഗ് ഓഫ് എസി പാസഞ്ചർ വെഹിക്കിൾ (1 എണ്ണം)-ന് മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

നിരതദ്രവ്യം— ` 9,000.

ദർഘാസ് ഫോറത്തിന്റെ വില:

അസ്സൽ— ` 720 + ` 36 (വാറ്റ് 5%)

പകർപ്പ്— ` 360 + ` 18 (വാറ്റ് 5%)

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—28-3-2017, 1 മണി.

പുരിപ്പിച്ചതും സീൽ ചെയ്തതുമായ ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—28-3-2017 വൈകിട്ട് 3 മണി വരെ.

ദർഘാസുകൾ തുറക്കുന്ന തീയതിയും സമയവും— 28-3-2017 വൈകിട്ട് 3.30 മണി.

വിശദവിവരങ്ങൾ [www.ceikerala.gov.in](http://www.ceikerala.gov.in) എന്ന വെബ് സൈറ്റിൽ ലഭ്യമാണ്.

[No. 01/2017-18/EIT]

No. A4-1312/2017/EIT.

16th March 2017.

Sealed tenders are invited for the Hiring of A/C Passenger Car (1 No.) to Department of Electrical Inspectorate, Thiruvananthapuram.

EMD— ` 9,000.

Cost of tender form :

Orginal— ` 720 + ` 36 (VAT 5%.)

Duplicate— ` 360 + ` 18 (VAT 5%.)

Last date and time of sale of tender form— 28-3-2017 at 1 p. m.

Last date and time of receipt of sealed tenders— 28-3-2017 at 3 p. m.

Date and time of opening of tender—28-3-2017 at 3.30 p. m.

For details: [www.ceikerala.gov.in](http://www.ceikerala.gov.in).

Office of the Deputy Chief  
Electrical Inspector,  
Corporation Buildings,  
Thiruvananthapuram.

(Sd.)  
Deputy Chief Electrical  
Inspector.

**Fire and Rescue Services Department**

## e-TENDER NOTICE

No. M1-943/2017.

17th March 2017.

e-Tenders in two cover system are invited from competent manufacturers/Fabricators or their authorised dealers with adequate stock and spares and repair capabilities for the purchase and fabrication of 5 numbers of SCUBA Van as per the specifications of this department. The tender is to be submitted as e-tender through the web portal <https://etenders.kerala.gov.in>. Since this is an e-tender, only those bidders who have enrolled in the above portal with their own Digital Signature Certificates (DSC) can participate in the tender.

e-Tender document and other details can be obtained from the above e-portal.

The tender has two parts.

1. Technical bid.
2. Financial bid (BOQ).

Tender No. with PAC—KFRS-E-Tender No.14-1/2016-17/SN— ` 60 Lakhs.

Date and time of pre bid meeting—23-3-2017, 11 a. m.

Closing date and time of e-tender—31-3-2017, 4 p. m.

Last date and time of receipt of e-tender—31-3-2017, 4 p. m.

Date of Presentation and Evaluation—1-4-2017, 11.30 a. m.

Date and time of opening of e-tender :

1. Technical bid—5-4-2017, 11 a. m.
2. Financial bid—5-4-2017, 2 p.m.

Cost of e-Tender (online submission)— ` 9,000 + VAT @ 5%.

Date upto which the rates are to remain firm for acceptance—30-9-2017.

EMD—1% of PAC in online payment.

Security Deposit—5% of total contract amount as per rules. To be furnished as Bank guarantee of a Scheduled Bank.

Period of supply—Within 30 days of receipt of supply order.

The bidder desiring to take part in the bid shall log into <https://etenders.kerala.gov.in> and then select tender and make the payment. Bidders will be directed to the payment gateway page of the State Bank of Travancore. There are two options-State Bank of Travancore SBT Net banking payment, payment through NEFT from other banks to the payment gateway of SBT.

For obtaining Digital Signature Certificate (DSC) and necessary portal enrollment bidders can visit the website <https://etenders.kerala.gov.in>.

Tenders will be opened online in the presence of such tenderers or their authorized representatives who have logged in before the prescribed time of opening of technical & financial bids. If the date fixed for opening happens to be a holiday/unable to open the tender due to technical issues, the tenders will be opened in the next working day at the same time.

The tenderer, or his representative, shall be physically present at the Fire and Rescue Services Headquarters on the date prescribed, with necessary documents and presentations on all the technical aspects of the vehicle to be fabricated and accessories for the complete understanding of the evaluation committee and verification. The firms shall give in writing any aspect of fabrication if asked by the evaluation committee during the presentation. The offer of any firm, which fails to represent in the presentation and Evaluation in the prescribed date and time, or fails to give complete details of the proposed fabrication including accessories during presentation, will be rejected.

The tender fee and EMD shall be received only through online Payment SBT/SBT NEFT.

The cost should be quoted in Indian Currency only.

The tender has two covers :

- Technical cover
- Financial cover

The first cover ie., the technical cover shall be uploaded with the following document.

1. Scanned copy of the Departmental Specifications Compliance Statement in the given proforma along with diagrams intended to supply.

The Bidder should prepare the specification compliance statement in the following proforma and upload it duly signed. The specification compliance statement should contain all the details in the Departmental technical specifications and the compliance to the same to be properly marked and deviation, if any, shall be marked in the compliance statement.



**Specification Compliance Statement for SCUBA Van**

<i>Sl. No.</i>	<i>Detail of Departmental Technical Specification</i>	<i>Detail of the product offered</i>	<i>Deviation from Departmental Technical Specification, if any</i>
2.	Scanned copy of the agreement in the prescribed format in Kerala Stamp Paper worth ` 200.		
3.	Brochure of the product intended to supply.		
4.	Work experience certificate, O. E. M. Authorisation letter and other relevant details.		
5.	Scanned copies of the declaration by the bidder on Kerala Stamp Paper worth ` 200 to the effect that no Vigilance Case has been charge sheeted and pending trial at Court against him/ his partner/s or any of his directors in connection with fabrication/supply of similar product made earlier to this Department.		

I,.....(Name, Address, Firm), do hereby declare that no Vigilance Case have been charge sheeted and pending trial at Court against me, any of my partner/s or any of my directors, in connection with fabrication/supply of similar product made earlier to Kerala Fire and Rescue Services Department/Government of Kerala and none of us or our firm is blacklisted by any Government agencies/ PSUs in Kerala.

**Pre bid meeting**

A pre bid meeting will be held at Fire and Rescue Services Headquarters, Thiruvananthapuram on the date and time as mentioned above. Bidders can participate in the pre bid meeting and clarify their doubts, if any. They can clarify their doubts by sending an e-Mail to [hq.frs@kerala.gov.in](mailto:hq.frs@kerala.gov.in) and by contacting The Divisional Officer, Fire and Rescue Services, Thiruvananthapuram in Phone Number-09497920103.

**Tender opening and evaluation**

(a) Soon after the opening of the tender, the tenderers are requested to come to the Fire and Rescue Services Headquarters with documents and presentations on all the technical aspects of the fabrication and accessories for the full understanding of the Head Office Purchase Committee (Technical), on the date specified.

(b) There will not be any further communications about the opening of the technical and financial bids separately. Soon on opening the technical bid of e-tenders, the committee constituted to evaluate the technical aspects, will meet and scrutinize the technical specification of equipment submitted with the e-tender.

(c) During evaluation, the tenders will be first evaluated for the compliance of Departmental Technical Specification. Only those tenders which comply the

Departmental Technical Specifications will be considered for subsequent financial evaluation.

(d) Those bidders who can comply with all the requirements and conditions of the tender only need to participate in the tender. Any special condition uploaded by the bidder will not be considered for evaluation.

(e) The financial bid belonging to those dealers/suppliers who qualified in the technical bid of the equipment as required above by Kerala Fire & Rescue Services Department alone will be considered.

(f) On finalization of technical evaluation, the second cover i.e. the financial bid of the concerned competent firm will be evaluated by the Head Office Committee (Finance) for consideration.

The bidder should upload all the supporting documents along with the Technical cover.

(g) The originals of Technical specification compliance statement of the product, Agreement in Kerala Stamp Paper worth ` 200, the declaration on Kerala Stamp Paper worth ` 200 and Brochures/Photograph/Diagrams of the fabrication and accessories, OEM Authorisation Letter, if any, and other documents shall be produced before the undersigned soon after the Financial Bid opening.

(h) After opening the financial bid, financial evaluation will be done and the details will be uploaded in the financial evaluation field of the e-tender site, only after consultation with the DPC. The decision of the DPC will be final on the admissibility of the tender and thereafter awarding of the contract.

(i) The right of acceptance or rejection of e-tender or cancelling the tender without assigning any reason, at any stage of tendering, is solemnly vested with the Director General, Kerala Fire and Rescue Services or a committee appointed by him.

The rules and regulations prescribed for e-tenders by the Government of Kerala/Store Purchase Manual, Government of Kerala shall be applicable to this e-tender also. If any tenderer wants any clarification on any aspect of the tender, he/she can send email to [dt.frs@kerala.gov.in](mailto:dt.frs@kerala.gov.in) or Fax to 0471-2337422.

Details with respect to the e-tender and the details of specifications of the item to be purchase can be obtained from the e-tender website <https://etenders.kerala.gov.in>.

Any legal dispute that may arise in relation to the e-tender formalities will be restricted to the jurisdiction of Thiruvananthapuram District Court.

DETAILED TECHNICAL SPECIFICATION FOR  
PROCUREMENT OF SCUBA VAN

**DETAILS OF SPECIFICATION**

**I. GENERAL**

The SCUBA van shall be fabricated on the chassis with the specification mentioned below. The SCUBA van shall be designed to efficiently carry 4 divers, 1 driver and diving equipments.

**II. CHASSIS:**

The SCUBA van shall be fabricated on a suitable Double cab pickup Chassis having the specifications as mentioned below

Preferable make: Mahindra Imperio/Tata Xenon or similar make

*Details of Chassis:*

Wheel Base	:	Not less than 3100 mm
Length	:	Not less than 5100 mm
G V. W.	:	Not less than 2670 Kg.
Pay load	:	Not less than 1050 Kg
Power	:	Not less than 75 bhp
Torque	:	Not less than 220 Nm @ 1400-2200 rpm
Steering	:	Tiltable power steering
Type	:	Air conditioned
Emission compliance	:	BSIV.

The bidder has to procure the chassis and fabricate it to make it a SCUBA van.

**III. BODY WORK AND STOWAGE:**

The original chassis shall be fabricated to accommodate the following equipments without sacrificing the warranty from the chassis manufacturer.

- Sufficient numbers of lockers with shutter shall be provided for storage of equipments and accessories listed below in an easily accessible manner. Suitable straps, brackets etc. will be provided for all other items. (Equipments and accessories shall be provided by the Department)

<i>Sl. No.</i>	<i>Item</i>	<i>No.</i>	<i>Remark</i>
(1)	(2)	(3)	(4)
1	Scuba set with carrying case	4	
2	Spare Cylinder	6	
3	Boots, Fins and Gloves, Life Line, Under water Torch, Tool Kit, Weight Belt	4 each	Roll in roll out tray to be provided

(1)	(2)	(3)	(4)
4	Diver's Weight, rope, Anchor rope and Weight 10 to 20 kg.		
5	Half Face Mask, face mask, Diving Knife, Spare Air	4 set each	Roll in roll out tray to be provided
6	Facility to hang the wet BCD and diving suit	4	
7	Out board engine and petrol tank	1 each	
8	Lifebuoy and life Jacket	3 each	

- The rear body structure/frame work shall be of welded constructions and made from at least 2 mm thick MS pressed sections and square tubes. The Angles and channels used shall be of min. 3mm thickness. The complete structure material shall be treated for anti corrosion by Zinc Plating. The plating, thickness shall not be less than 20 microns. Two coats of Epoxy paint shall be applied to the completely welded structure. The structure shall be so designed as to avoid any vibration/rattling/deformation in the intended usage of the vehicle. The interior panelling shall be done from 1.22mm thick. Aluminium sheets and the exterior panelling shall be done from 1.60mm thick aluminium sheets.

- The roller shutters shall be made from extruded aluminium sections with suitable roller, spring, guide channels etc. All aluminium sections used shall be properly anodized. The roller shutters shall be rolled inwards underneath the roof giving unobstructed access to the equipment lockers. These roller shutters shall open in every position of the vehicle even in rough terrain. Guide rails shall support the shutters over entire length on both sides to make them absolutely torsion free. The roller shutters shall have a sturdy lock, preventing accidental opening during movement of vehicle. Roller shutters shall be made of hollow rectangular shaped aluminium links which shall be inter connected with rubber/plastic/PVC profiles sealing, the roller shutter watertight when closed. The complete shutter assembly, the side, bottom and main profiles as well as the locking system shall be from the shutter manufacturer only. These roller shutters shall be durable, maintenance free, weather and corrosion resistant.

Preferable make (Shutters): Ziegler MCD, Rosenbauer or equivalent.

- One load carrier to carry one Rubber dinghy with an approximate weight of 150 kg and with exterior size not less than 4200mm x 1800mm should be fitted on the roof top of the vehicle. The carrier should be



strong enough to carry the load and withstand the air resistance while the vehicle is on move with Rubber Dinghy on the top. Necessary rollers for easy loading and unloading of the Rubber Dinghy to be provided in the carrier. Minimum two numbers of Ratchet belt system to hold the dinghy tight to be integrated with the carrier.

#### IV. ELECTRICAL SYSTEM :

All important electrical circuits shall have separate fuses suitably indicated and shall be grouped into a common fuse box located in an accessible position. The wiring should be single pole and should not be exposed to the atmosphere. Conduits should be used wherever necessary. All equipments lockers should have individual lights which will automatically switch ON when the door is opened (which will be fully LED based) and these should be operated by means of a master switch on the dash board in the driver's cabin. The switch of the light/siren should be provided on the dash board.

#### V. OTHER ELECTRICALS:

1. Two fog lamps and two spot lights in front shall be installed.
2. Four Blinker type traffic indicators (OEM supplied) shall be provided.
3. Two-tone hooter cum P.A. System having 25 watt capacity with speaker, LED Light bar with red, blue and white flasher lights shall be mounted on appropriate location and amplifier in the cabin.
4. Mechanical siren-100w.
5. One pair of additional electric horn shall be provided.
6. Reverse gear buzzers and indicator buzzers shall be provided.

#### VI. REAR VIEW CAMERA:

Rear view camera shall be provided for the vehicle with 7 inch LCD screen within the cabin.

#### VII. WORKMANSHIP AND MATERIAL:

Workmanship executed shall be of the highest order. All rivets and bolt holes shall have a coat of approved paint on both surfaces before riveting or bolting or welding. All steel screws, bolts, nuts, rivets etc. shall be zinc coated or shall have rust proof coats by a recognized process.

The roof joints shall be subjected to rigid water test at vendor's workshop in presence of purchaser's representatives. All directions and instructions on all points related to the fabrication shall be executed whenever given by the purchaser's representative for quality and workmanship. All the material used in the fabrication of the body work shall be of good quality or approved make and type.

#### VIII PAINTING:

1. The appliance's body shall be painted fire red in colour conforming to Shade No. 536 of IS 5: 1978. The paint shall conform to IS 2932 (If the cab chassis has already been painted red in colour by the chassis manufacturer it is not necessary to paint again over that paint coat however the final decision on painting will be done in consultation with KFRS Department).
2. The words "Kerala Fire & Rescue Services" shall be painted in letters of 10 cm height on either side of the body and of vehicle in golden yellow, colour paint. Same text in "Malayalam Font" shall be painted over the other side in same manner.
3. The name of the department "Kerala Fire and Rescue Services" in form of sticker in fluorescent red letter in yellow background shall be affixed on the top of the front wind screen glass.
4. Emblem of the department shall be affixed on either side of the cabin front Door (Model shall be provided by the department)
5. "Dial 101" shall be written on all the four sides of the vehicle on yellow background in black letters.

#### IX. SPECIFICATION AND DRAWINGS

Considering the detailed specifications, the Auto CAD drawings (both the Hard copy as well as Soft copy shall be included) shall be prepared and submitted by the Vendor. The Director General, Kerala Fire & Rescue Services or his representatives may suggest modifications to the drawings. However, modified drawing should be submitted by the Vendor within 3 days from the suggestion/discussion. The Bidder shall start the work only after getting the drawings approved by The Director General Kerala Fire Services; The CAD drawings should clearly illustrate all the details. Two sets of complete and final CAD Drawings (both the Hard copy as well as Soft Copy shall be included), in respect of fabrication, storage arrangements, fittings, electric circuit arrangement etc. shall be supplied along with each appliance at the time of delivery. These drawing shall be supplied free of charge.

#### X. WORKMANSHIP AND FINISH:

1. A high quality workmanship and the finish is expected during the fabrication and at the time of delivery of the Unit.
2. All the sharp edges shall be grinded.
3. All the joints shall be even and accurate.
4. All the welding shall be perfect without air blows.

## XI. ACCEPTANCE

Vendor shall ensure that design of SCUBA VAN will not affect chassis parameters such as speed, turning circle, acceleration GVW etc. The fully fabricated vehicle shall be delivered at Fire & Rescue Services Headquarters, Thiruvananthapuram free on road. The delivered vehicle will be inspected by a board of officers for the general functioning of vehicle and road test. The vehicle shall be accepted by the department based on this report.

## CONTITIONS

1. Essential documents — Pamphlets, Photograph, to be submitted along Drawings, CD etc. with the tender
2. Period of delivery — Within 30 days from receipt of supply order.
3. F. O. R. — Thiruvananthapuram.
4. Payment — Payment for Chassis: Full payment for chassis against bank guarantee as per KFRS format for equivalent value and this shall be payable against copy of invoice for chassis from chassis manufacturer certified by the successful bidder and after verification and certification of readiness chassis by officials of KFRS. Balance payment against delivery of fabricated SCUBA Van at Thiruvananthapuram and acceptance by an acceptance committee of KFRS.
5. Warranty — A Warranty of 24 months for fabrication from the date of acceptance.
6. Other Special Conditions:
  1. As the SCUBA Van is a composite item, both procurement of Vehicle and fabrication shall be done by the fabricator and all bidders have to quote for both items. L-1 bidder shall be decided on overall basis. A warranty of 24 months for fabrication and accessories from the date of acceptance of the item by the Department shall be provided by the fabricator.
  2. EMD— 1% of PAC in online payment.
  3. Securit Deposit—5 % of total contract amount to be furnished as mentioned in the Notice inviting e-Tender, which will be released after the expiry of the warrantee period.
4. Any firm whose proprietor, Partner or Director is involved in a Vigilance Case has been charge sheeted and pending trial at court in connection with fabrication/supply of similar product made earlier to this department/Kerala Government are not eligible to participate and shall be barred from participating in this tender.
5. The tenderers should produce latest solvency certificate of ` 3 Crores or more and should have an average annual turnover of ` 3 Crores for the last 3 years.
6. The bidder should have sufficient previous experience in fabricating Rescue vehicles (Min. three years). The copies of supply order for fabricating Fire fighting vehicles placed by states, Union Territories, and Public Sector Undertakings during the calendar year 2014, 2015 & 2016 should be produced in support.
7. On receipt of the supply order the tenderer should provide insurance cover for the Kerala Govt. Property for an amount equal to the cost of total number of chassis for fire and theft.
8. The chassis shall be purchased by the Bidder and registered in the name of the Director General, Kerala Fire and Rescue Services. Renewal of temporary registration processes shall be performed by the fabricator at their own expense. A valid Temporary Registration Certificate (TP) shall be produced before the department at the time of delivery.
9. The detailed drawing for fabrication shall be submitted and got approved from the department by the fabricator, before commencing the fabrication.
10. The vendor shall be responsible for the maintenance of the SCUBA Van for any defects or damages to vehicle due to bad workmanship or of any inferior material, accessories, apparatuses etc.
11. Anybody attempting to offer bribe or otherwise influence in any manner the officials of the Kerala Fire and Rescue Services or its supervisory levels in the Government will be disqualified.
12. The Chassis shall be collected by the vendor from Chassis supplier Location. Final Registration of the vehicle will be arranged by KFRS after the completed vehicle is delivered to the KFRS. The vendor shall take temporary registration of completed vehicle and submit all relevant documents to the KFRS for final registration.

- 13. Bank Guarantee shall be valid for a period till chassis with complete fabrication is delivered to the KFRS. In case the delivery of vehicle is delayed beyond the delivery schedule, the vendor shall extend the Bank Guarantee for entire period till vehicle is delivered at KFRS site.
- 14. After purchasing the chassis by the vendor and till such time the completed equipment is delivered to the KFRS, it shall be the vendor's responsibility to protect the chassis from damage, accident, pilferage etc. Any damage/shortfall shall be made corrected by the vendor at no extra cost to KFRS.
- 15. After receiving chassis from the KFRS, and during the period of fabrication of SCUBA Van, vendor shall arrange to carry out all periodical services as recommended by the Chassis Manufacturer at its fabrication site.
- 16. Any restriction on performance of chassis, observed during/after execution of order shall have to be rectified by vendor in consultation with KFRS and chassis manufacturer. Such corrections shall be at no extra cost to KFRS. The vendor shall be responsible for supplying all equipment/accessories and properly fixing them on the chassis as described in the specification. Other details and requirements which are not covered under the specification, but may be necessary to complete the SCUBA Vehicle and/or to fulfil the operation/performance requirement shall be provided by the vendor, who shall be responsible for the designing, engineering and construction of the complete appliance to the full satisfaction of the KFRS. Before finalization of design, the same needs to be approved by KFRS.
- 17. At the end of complete fabrication of SCUBA Vehicle, the vehicle with fully laden conditions shall be checked and certified by vendor for correct load distribution on individual axle. The actual individual load on axle shall not exceed the allowable limit specified by chassis manufacturer or regulating authority, whichever is lower. Chassis supplier shall be called the vendors' site to verify the correct load distribution and fabrication of vehicle as per guidelines of chassis supplier.

Office of the Director General,  
 Fire and Rescue Services Headquarters  
 Thiruvananthapuram-1.

(Sd.)  
 Director General.

**Forest Department**

ദർഘാസ് പരസ്യം

നമ്പർ AFDA-A-375/2016. 2017 ഫെബ്രുവരി 10.

കേരള ഗവർണ്ണർക്കുവേണ്ടി മൂന്നാർ വന്യജീവി ഡിവിഷനിൽ 2016-17 സാമ്പത്തിക വർഷം സർക്കാർ ചട്ടങ്ങൾക്ക് വിധേയമായി താഴെ വിവരിക്കുന്ന ജോലികൾ കരാറെടുത്ത് ചെയ്തു തീർക്കുന്നതിനായി മത്സരസ്വഭാവമുള്ള സീൽ ചെയ്ത ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ടെണ്ടർ നമ്പരും ജോലിയുടെ വിവരവും അടങ്കൽ തുകയും— 5/2016-17(AFDA)—മൂന്നാർ വൈൽഡ് ലൈഫ് ഡിവിഷനിൽ ഇ-പെട്രോളിംഗിനായി സോഫ്റ്റ് വെയർ വാങ്ങുന്നത് (90 K Software with life long validity and 50 K AMC including 2 visits per year)—` 1,05,000.

നിരതദ്രവ്യം—` 2,700.

ദർഘാസ് ഫോറത്തിന്റെ വില—` 500 + വാറ്റ്.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—28-3-2017, 3 മണി.

ദർഘാസ് ഫോറങ്ങളും ജോലിയെ സംബന്ധിച്ചുള്ള വിവരങ്ങളും ദർഘാസ് ഫോറത്തിന്റെ വിലയും വിൽപ്പന നികുതിയും കൂടി പണമായോ മണിയോർഡറായോ അടയ്ക്കുന്നവർക്ക് ദർഘാസ് 24-3-2017 ഉച്ചയ്ക്ക് 1 മണി മുതൽ ഈ ആഫീസിൽ നിന്നും ലഭിക്കുന്നതാണ്. പുരിപ്പിച്ച ദർഘാസുകൾ 28-3-2017 വൈകിട്ട് 3 മണിവരെ ഈ ആഫീസിൽ സ്വീകരിക്കുന്നതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വില മടക്കി കൊടുക്കുന്നതല്ല. ടെണ്ടർ തുറക്കുന്ന ദിവസം ഏതെങ്കിലും കാരണവശാൽ പൊതു അവധിയായി വന്നാൽ തൊട്ടടുത്ത പ്രവർത്തി ദിവസം നിശ്ചിത സമയത്ത് ടെണ്ടർ തുറക്കുന്നതായിരിക്കും.

കൂടാതെ ടെണ്ടർ ഫോമും ടെണ്ടർ ഷെഡ്യൂളും വന്നു വകുപ്പിന്റെ വെബ്സൈറ്റായ [www.kerala.gov.in/tender/intex.htm](http://www.kerala.gov.in/tender/intex.htm)-ൽ നിന്നും ഡൗൺലോഡ് ചെയ്ത് എടുക്കാവുന്നതും പുരിപ്പിച്ച ദർഘാസുകൾ ആവശ്യമായ മറ്റ് രേഖകൾ സഹിതം മൂന്നാർ വന്യജീവി വിഭാഗം വൈൽഡ് ലൈഫ് വാർഡന്റെ ഓഫീസിൽ പോസ്റ്റ് മുഖാന്തിരമോ അല്ലെങ്കിൽ അംഗീകൃത കൊറിയർ വഴിയോ മാത്രം 28-3-2017, 3 മണിക്ക് മുൻപായി ലഭിക്കത്തക്കവിധം സമർപ്പിക്കാവുന്നതുമാണ്. നിയമപ്രകാരമുള്ള ഇ. എം. ഡി.-ക്ക് പുറമെ ദർഘാസ് ഫോറത്തിന്റെ വില ഡിമാന്റ് ഡ്രാഫ്റ്റായി ഏതെങ്കിലും ദേശസാൽകൃത ബാങ്കിൽ മൂന്നാറിൽ വൈൽഡ് ലൈഫ് വാർഡൻ, മൂന്നാറിന് മാറ്റാവുന്ന വിധത്തിൽ ടെണ്ടറിനോടൊപ്പം ഹാജരാക്കേണ്ടതുമാണ്.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതി വൈകിട്ട് 3.30 മണിക്ക് ഹാജരുള്ള കരാറുകാരുടെ സാന്നിധ്യത്തിൽ താഴെ ഒപ്പിട്ടിരിക്കുന്ന യാളോ ടിയാൻ അധികാരപ്പെടുത്തുന്ന ഉദ്യോഗസ്ഥനോ ടെണ്ടറുകൾ തുറക്കുന്നതായിരിക്കും. ടെണ്ടർ ഫോറത്തിനോടൊപ്പം നിരതദ്രവ്യത്തിനുള്ള ഡി. ഡി. (ചെക്കുകളോ, ഫിക്സഡ് ഡെപ്പോസിറ്റ് രസീതുകളോ സ്വീകരിക്കുന്നതല്ല.) മൂന്നാറിലുള്ള ഏതെങ്കിലും ദേശസാൽകൃത ബാങ്കിൽ മാറ്റാവുന്ന വിധത്തിലുള്ള താഴെ ഒപ്പിട്ടിരിക്കുന്ന ആളുടെ പേരിലുള്ളത് ആയിരിക്കേണ്ടതാണ്. ദർഘാസിനോടൊപ്പം ` 200-ന്റെ മുദ്രപത്രത്തിലുള്ള പ്രിലിമിനറി എഗ്രിമെന്റ് നൽകേണ്ടതാണ്. അപൂർണ്ണമായ ടെണ്ടറുകൾ നിരസിക്കുന്നതായിരിക്കും. ഏതെങ്കിലും ദർഘാസ് കരാറുകാരനെ ബോധ്യപ്പെടുത്താതെ നിരസിക്കുന്നതിനുള്ള അധികാരം താഴെ ഒപ്പിട്ടിരിക്കുന്നയാളിൽ നിക്ഷിപ്തമായിരിക്കും. ഏതെങ്കിലും കാരണവശാൽ 28-3-2017-ൽ ദർഘാസ് നടത്താൻ കഴിയാതെ വന്നാൽ 29-3-2017-ൽ നിശ്ചിത സമയത്തുതന്നെ ദർഘാസ് നടത്തുന്നതായിരിക്കും.

No. AFDA-A-375/2016.

10th February 2017.

ഇ-ദർഘാസ് പരസ്യം

Sealed competitive tenders superscribing the name of the work is invited by the Wildlife Warden, Wildlife Division, Munnar for and on behalf of Governor of Kerala from the registered contractors/suppliers of the Forest & Wildlife Department or any other department for the following work.

Tender No. and Name of work with Estimate Amount—5/2016-17(AFDA)—Cost of procuring 90 K Software with life long validity and 50 AMC including 2 visits per year—` 1,05,000.

E. M. D.—` 2,700.

Cost of tender form—` 500 + VAT.

Last date and time for receipt of tender—28-3-2017, 3 p. m.

Tender forms and other conditions can be obtained from the office of the undersigned on application in writing from 24-3-2017 and on payment of the cost of tender form either in cash or by Money Order (not refundable) up to 1 p. m. on 28-3-2017 be onwards and shall be submitted to the undersigned up to 3 p. m. on 28-3-2017 and will be opened by the undersigned or his depute on the same day at 3.30 p. m. in the presence of the applicants attending on that date. If the due date happens to be a holiday, the next working day will be the due date. Cost of tender forms will not be refunded at any instances.

In addition to the above tender forms and tender schedules can be downloded from the official website of the Department www.kerala.gov.in/tender/intex.htm. Filled up tender forms along with other documents shall be submitted to the undersigned upto 3 p. m. on 28-3-2017 by post or any approved courier service. In the case of downloaded tender applications, in addition to the prescribed E. M. D., a Demand Draft for the tender form value from a Nationalized Bank drawn in favour of Wildlife Warden, Wildlife Division, Munnar payable at Munnar shall also be enclosed. Other mode of remittance of tender form cost is not acceptable.

The Earnest Money Deposit noted above should be paid along with the tenders by DD (Cheques or fixed deposit receipts will not be acceptable) in favour of the undersigned payable at any Nationalized Bank at Munnar. Incomplete tender or tenders without E. M. D. are liable to be rejected. The preliminary agreement in stamp paper worth ` 200 should be enclosed with tender. The undersigned reserves the right to reject any tender without assigning any reason. All other conditions prevailing in the Kerala Public Works Department and Forest Department are applicable to this tender notification also.

If the tender is not conducted on the stipulated date due to administrative reason, that will be conducted on 29-3-2017.

Office of the Wildlife Warden, Wildlife Division, Munnar.

(Sd.) Member Secretary & Chief Executive Officer.

നമ്പർ എം-6042/2012.

2017 മാർച്ച് 14.

കേരള ഗവർണ്ണർക്കുവേണ്ടി പെരിയാർ ഇൗസ്റ്റ് ഡിവിഷൻ ഫോറസ്റ്റ് ഡവലപ്പ്മെന്റ് എജൻസി തേക്കടി, താഴെ ചേർത്തിരിക്കുന്ന പ്രവൃത്തിക്ക് പരിചയസമ്പന്നരായ അംഗീകൃത വിതരണക്കാരിൽ നിന്നും മെമ്പർ സെക്രട്ടറി & ചീഫ് എക്സിക്യൂട്ടീവ് ഓഫീസർ, ഫോറസ്റ്റ് ഡവലപ്പ്മെന്റ് ഏജൻസി, പെരിയാർ ഇൗസ്റ്റ് ഡിവിഷൻ, തേക്കടി ഓൺലൈൻ ദർഘാസ് ക്ഷണിച്ചു കൊള്ളുന്നു. ദർഘാസ് പ്രമാണങ്ങളും ദർഘാസ് ഷെഡ്യൂളുകളും www.etenders.kerala.gov.in എന്ന വെബ് സൈറ്റിൽ ലഭ്യമാണ്. ദർഘാസിനോടൊപ്പം സമർപ്പിക്കുന്ന തിനുള്ള നിരതദ്രവ്യം, ദർഘാസ് പ്രമാണവില എന്നിവ സ്റ്റേറ്റ് ബാങ്ക് ഓഫ് ട്രാവൻകൂറിന്റെ ഇന്റർനെറ്റ് ഓൺലൈൻ ബാങ്കിംഗ് വഴിയോ മറ്റ് ബാങ്കുകളിൽ NEFT വഴിയോ ഓൺലൈനിൽ ടെണ്ടറിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.

എല്ലാ ടെണ്ടർ പ്രമാണങ്ങളും www.etenders.kerala.gov.in എന്ന വെബ്സൈറ്റിൽ കാണിച്ചിരിക്കുന്ന ഓൺലൈൻ കവറുകളിൽ ഓൺലൈനായി മാത്രം സമർപ്പിക്കേണ്ടതാണ്. ദർഘാസുകൾ www.etenders.kerala.gov.in എന്ന വെബ്സൈറ്റിലൂടെ ഓൺലൈനായി മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. നേരിട്ടോ തപാലിലോ ടെണ്ടർ ഓഫീസിൽ സ്വീകരിക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—എം-6042/2012.

പ്രവൃത്തിയുടെ പേര്—Purchasing Bus for facilitation of transportation of Visitors.

Specification and Quantity—Bharath Benz 914 (Non AC) 35 +1 seater, BS4 Bus & Extra works (including Excise duty, Auto Cess, VAT etc.)—3 Nos.

അടങ്കൽ തുക—` 63,00,000.

നിരതദ്രവ്യം—` 63,000.

ദർഘാസ് ഫോറത്തിന്റെ വില+VAT(@0.15%/സമയത്തെ നിരക്ക്)—` 9,500.

ദർഘാസ് പ്രമാണങ്ങൾ www.etenders.kerala.gov.in എന്ന വെബ്സൈറ്റിൽ നിന്നും ഡൗൺലോഡ് ചെയ്യാവുന്നതാണ്.

കരാറുകാരുടെ ക്ലാസ്സ്—ബസ്സുകളുടെ വിതരണക്കാർ.

പ്രവർത്തി തീർക്കേണ്ട കാലാവധി—15 ദിവസം.

ദർഘാസ് പ്രമാണം വെബ്സൈറ്റിൽ ലഭ്യമാകുന്ന തീയതിയും സമയവും—16-3-2017, 5 മണി മുതൽ.

ദർഘാസ് പരസ്യം ഗസറ്റിൽ ലഭ്യമാകുന്ന തീയതി—28-3-2017.

ദർഘാസ് വെബ്സൈറ്റിൽ സമർപ്പിക്കാവുന്ന അവസാന തീയതിയും സമയവും—7-4-2017 ഉച്ചയ്ക്ക് 12.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—10-4-2017 ഉച്ചയ്ക്ക് 12.30 മണി.



ഓൺലൈൻ ടെണ്ടറിനോടൊപ്പം ` 200-ന്റെ കേരള മൂല്യപേപ്പറിൽ തയ്യാറാക്കി ഒപ്പിട്ട പ്രിലിമിനറി എഗ്രിമെന്റ്, OEM സർട്ടിഫിക്കറ്റ് വിവരം എന്നിവ ഓൺലൈനായി സമർപ്പിക്കേണ്ടതാണ്. ഇപ്രകാരം സമർപ്പിക്കാത്തതും അവയുടെ ഒറിജിനൽ ടെണ്ടർ തുറക്കുന്നതിനുമുമ്പ് സമർപ്പിക്കാത്തതുമായ ദർഘാസുകൾ നിരസിക്കപ്പെടുന്നതാണ്. ഇ-ടെണ്ടറുമായി ബന്ധപ്പെട്ട മറ്റു വിവരങ്ങൾ NIC -യിൽ നിന്നോ [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) എന്ന വെബ്സൈറ്റിൽ പറഞ്ഞിരിക്കുന്ന etenders Helpdesk-ൽ നിന്നോ ഈ ഓഫീസിൽ നിന്നോ ഓഫീസ് സമയത്ത് അറിയാവുന്നതാണ്. ഇ-പേമെന്റിന് ആവശ്യമായ വിവരങ്ങൾ (വിതരണക്കാരൻ ഇടപാടുകൾക്കു കോർ ബാങ്കിംഗ് സൗകര്യമുള്ള ബാങ്ക് അക്കൗണ്ടിന്റെ വിവരങ്ങൾ ഉൾപ്പെടെ) ഇ-മെയിൽ അഡ്രസ്സും ദർഘാസിക്കോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. ഈ വിവരങ്ങൾ ഉൾപ്പെടുത്താത്ത ദർഘാസുകൾ നിരസിക്കപ്പെടുന്നതാണ്. ടെക്നിക്കൽ ബില്ലും ഫിനാൻഷ്യൽ ബില്ലും അതിനായി പറഞ്ഞിരിക്കുന്ന അതാത് കവറുകളിൽ മാത്രം സമർപ്പിക്കേണ്ടതാണ്. കരാറുകാർ വിവരങ്ങൾ അപ്ലോഡ് ചെയ്യുന്നതിലും മറ്റും ഉണ്ടാകുന്ന അസൗകര്യങ്ങൾക്കും നഷ്ടത്തിനും കേരള വനം വന്യജീവി വകുപ്പോ, പെരിയാർ ഈസ്റ്റ് ഡിവിഷൻ ഫോറസ്റ്റ് ഡവലപ്മെന്റ് ഏജൻസിയോ ഉത്തരവാദിയായിരിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിച്ചിട്ടുള്ള കരാറുകാരുടെയോ അവരുടെ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ മെമ്പർ സെക്രട്ടറി & ചീഫ് എക്സിക്യൂട്ടീവ് ഓഫീസർ ഫോറസ്റ്റ് ഡവലപ്മെന്റ് ഏജൻസി, പെരിയാർ ഈസ്റ്റ് ഡിവിഷൻ, തേക്കടി ദർഘാസുകൾ തുറക്കുന്നതാണ്. ദർഘാസ് തുറക്കുന്ന ദിവസം അവധിയായി സർക്കാർ പ്രഖ്യാപിക്കുകയാണെങ്കിൽ അതിനു തൊട്ടു പിന്നീടുള്ള പ്രവൃത്തി ദിവസം ടി സമയത്ത് ദർഘാസുകൾ തുറക്കുന്നതായിരിക്കും.

ദർഘാസ് സംബന്ധമായി പി.ഡബ്ല്യു.ഡി.യിൽ നിലവിലുള്ള എല്ലാ നിബന്ധനകളും കൂടാതെ നിലവിൽ പ്രാബല്യത്തിലുള്ള സ്റ്റോഴ്സ് പർച്ചേസ് നിയമത്തിലെ വ്യവസ്ഥകളും ഈ ദർഘാസിനും ബാധകമായിരിക്കും.

No. M-6042/2012. 14th March 2017.

The Member Secretary and Chief Executive Officer, Forest Development Agency, Periyar East Division, Thekkady for and on behalf of the Governor of Kerala invites online e-Tenders from registered bidders having the facility to supply the following item. Tender documents and tender schedules may be downloaded free of cost from the e-GP website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in). All bid/ tender documents are to be submitted online only and in the designation online cover(s)/envelope(s) on the [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) website. Bids shall be accepted only through online mode [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) website and tenders submitted manually/through post will not be entertained. Late online bids will not be accepted.

Tender No.—M-6042/2012.

Name of work—Purchasing Bus for facilitation of transportation of visitors.

*Specification and Quantity*— Bharath Benz 914 (Non AC), 35+ 1 seater, BS4 Bus & Extra works (including Excise duty, Auto Cess, VAT etc.) 3 Nos.

PAC—` 63,00,000.

EMD—` 63,000

Cost of tender form+ VAT (@ 0.15%/ the rate applicable at the time)—` 9,500.

Tender documents can be downloaded from the website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in)

Date and time from which the tender will be available in website—16-3-2017, 5 p.m.

Date on which the tender will appear in Gazette—28-3-2017.

Last date and time of receipt of tender—7-4-2017, 12.30 p.m.

Date and time of opening of tender—10-4-2017, 12.30 p.m.

Classification of bidder—Suppliers of Bus.

Name of Division—Forest Development Agency, Periyar East Division, Thekkady.

Period of completion of work—Fifteen days.

1. Bidders shall remit the tender document fee and the Earnest Money Deposit using online payment option of e-procurement system only and submitted through the internet online banking of State Bank of Travancore or through NEFT for other banks. Bidders opting for NEFT facility of online payment are advised to exercise this option at least 72 hours before the closing date of bid to ensure that payment towards tender document fees and EMD are credited and a confirmation is reflected in the e-procurement system. The online NEFT remittance form provided by e-procurement system for making a NEFT transaction is not a payment confirmation. Kerala Forest Department/ FDA/NIC/SBT shall not be any kind of delay in payment status confirmation.
2. Bidders are requested to submit scanned copy of the following documents preliminary agreement executed in Kerala Stamp Paper worth ` 200, duly filled up proforma for availing e-payment by Online. Subsequently the hard copy of attested copy of Registration certificate, EMD

exemption certificate OEM Certificate (if any), preliminary agreement in original and tender document would be submitted offline in a sealed cover superscribing the name of supply article and tender number to the office of the Member Secretary and Chief Executive Officer, Forest Development Agency, Periyar East Division, Thekkady through speed post/registered post as prescribed in the time schedule, failing which such tenders will be rejected.

3. The bidding authority deserves the right to modify/cancel, any/all bids without assigning any reason. The Kerala Forest & Wildlife and Forest Development Agency, Periyar East Division, Thekkady will not be responsible for any error like missing of scheduled data while downloading by the bidder and non receipt of documents.
4. Any further clarifications on this tender can be obtained from NIC/ the e- tender Helpdesk number available in the [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) website and from this office during the office hours. The details regarding e-payment (Bidder's bank account number where he/she is having core banking facility and email ID) should be submitted along with the tender. Tenders without these details will not be accepted. Technical bid and financial bid shall be submitted in their respective designated online covers.
5. The Forest Department and Forest Development Agency, Periyar East Division, Thekkady will not be responsible for any inconveniences or loss to the Bidder while uploading/downloading the bid.
6. The tender/bids shall be opened online at the office of the Member Secretary and Chief Executive Officer, Forest Development Agency, Periyar East Division, Thekkady in the presence of bidders/their representatives who wish to attend at the above address. If the tender opening date happens to be on a holiday or non working day due to any other valid reason, the tender opening process will be done on the next working day at same time and place.
7. All other existing conditions related to e-tendering of Kerala PWD for procurement conditions as per prevailing STP rules will be applicable in this tender also.

KRISHAN KUMAR IFS,  
Member Secretary &  
Chief Executive Officer  
Forest Development  
Agency.

Office of the Deputy Director,  
Periyar East Division, Thekkady.

## Irrigation Department

### e-TENDER NOTICE

[No. CE(MECH)/T/3/2016-17/SN]

No. CMU/P/2100/2016.

9th March 2017.

The Superintending Engineer & Deputy Chief Engineer, Mechanical, PWD, Irrigation Department, Thiruvananthapuram for and on behalf of the Governor of Kerala invites e-tender from the original manufacturer or their authorized dealers or well established firms for the supply of Lift Pump Set and Vacuum Pump Sets for Chenam Lift Irrigation Scheme under Minor Irrigation Division, Thrissur.

In accordance with respective specification for supply of pump set as shown in tender schedule of this tender document, the tender is to be submitted as e-tenders through <http://etenders.kerala.gov.in>. Since this is an e-tender, only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the tender. e-tender document and other details can be obtained from the above portal.

EMD (Online payment)—` 3,400.

Cost of tender documents—` 700 + 5% as VAT  
(Total = ` 735)

Document sale starting date— 16-3-2017 at 10 a. m.

Document sale closing date—7-4-2017 at 5 p. m.

Date and time of commencement of online bid submission—16-3-2017 at 11 a. m.

Date and time of closing of online bid submission—7-4-2017 at 5 p. m.

Due date and time for receipt of hard copy of bid—11-4-2017 at 1 p. m.

Date and time of opening of bid—11-4-2017 at 2.30 p. m.

Bidders shall remit the tender document fee and EMD using the online payment option of e-procurement system only. Bidders are advised to visit downloads section of e-procurement website <http://etenders.kerala.gov.in> for details instructions on making online payment using internet banking facility of SBT or by NEFT facility. In the bid, the following documents should be submitted by online.

1. BOQ duly filled up and signed.
2. Technical data sheet duly filled up and signed.
  - (a) If any more information to be furnished, separate data sheet shall be attached for additional information.
  - (b) Scanned copy of family curve, performance curve etc. should be attached.



- 3. e-payment form duly filled and signed.
- 4. Proof of original manufacturer/authorized dealers attested copy of same.
- 5. Scanned copy of preliminary agreement executed in Kerala Stamp Paper worth ` 200.
- 6. EMD exemption certificate (if any) should be submitted online.
- 7. Other details if any required to be furnished in the special condition.
- 8. Form No. 14 duly filled and signed.
- 9. Tender Notice and Special condition of tender duly signed.

Hard copy of all the above documents should be submitted on or before 11-4-2017 at 1 p. m. Tenders received after the due date and time will be considered as non responsive and will be rejected.

The bidders shall submit the hard copy of the bid containing the documents as noted in the above paras in sealed envelop. The sealed envelop addressed to the Superintending Engineer & Deputy Chief Engineer, PWD, Mechanical, O/o the Chief Engineer, Mechanical, Thiruvananthapuram and should reach this office on or before the time specified above. The envelope should be superscribed with tender No. due date and name of work.

Tenders will be opened online in the presence of such bidders or their authorized representatives present at the prescribed time of opening before the Superintending Engineer & Deputy Chief Engineer, PWD, Mechanical, O/o the Chief Engineer, Mechanical, Thiruvananthapuram. If date fixed for opening happens to be a holiday or due to net failure the tender will be opened in the next working day at same time and place.

The right to accept or reject of e-tender without assigning any reason is vested with the Superintending Engineer & Deputy Chief Engineer, Mechanical, PWD, Thiruvananthapuram.

The bidder is advised to submit the bids well before the stipulated date and time to avoid any kind of net work issues, traffic congestions, etc. In this regard, the department shall not be responsible for any kind of such issues faced by the bidder. All the rules related to tender in Irrigation Department along with the rules and regulation prescribed for e-tenders by the Government of Kerala shall be applicable to this e-tender.

V. S. SHAJI,  
Office of the Chief Engineer, *Superintending Engineer & Mechanical,*  
Thiruvananthapuram. *Deputy Chief Engineer, Mechanical, PWD.*

**Medical Education Department**

ദർഘാസ് പരസ്യം

നമ്പർ എസ്3/29439/2016/എച്ച്.ഡി.എസ്. 2017 മാർച്ച് 7.

കോഴിക്കോട് ഗവൺമെന്റ് മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലെ വിവിധ സ്ഥലങ്ങളിലേക്ക് കാർബൺഡൈ ഓക്സൈഡ് അഗ്നിരക്ഷാ പകരണങ്ങൾ വിതരണം ചെയ്ത് സ്ഥാപിക്കുന്നതിന് നിർമ്മാതാക്കളിൽ നിന്നോ അവരുടെ അംഗീകൃത ഡീലർമാരിൽ നിന്നോ മുദ്രവെച്ചതും മൽസരാധിഷ്ഠിതമായതും ആയ ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു.

അടങ്കൽ തുക— ` 2,50,500

നിരതദ്രവ്യം— ` 2,500

ടെണ്ടർ ഫോറത്തിന്റെ വില:

ഒറിജിനൽ— ` 525.

ഡ്യൂപ്ലിക്കേറ്റ്— ` 315.

തപാൽവഴി— ` 525 + തപാൽ ചെലവ്.

ദർഘാസ് ഫോമുകൾ നേരിട്ട് ലഭിക്കുന്ന അവസാന തീയതിയും സമയവും—24-4-2017, 3 മണി.

ദർഘാസ് ഫോമുകൾ തപാൽ വഴി വില്പന തീരുന്ന തീയതിയും സമയവും—24-4-2017, 3 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—25-4-2017, 5 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—26-4-2017, 11 മണി.

ദർഘാസുകൾ നമ്പർ എസ്.3/29439/2016 എന്ന മേലെഴുത്തോടുകൂടി നേരിട്ട് നൽകുകയോ സുപ്രണ്ട്, ഗവ. മെഡിക്കൽ കോളേജ് ആശുപത്രി, കോഴിക്കോട്-8 എന്ന വിലാസത്തിൽ അയയ്ക്കുകയോ ചെയ്യേണ്ടതാകുന്നു. വെങ്കി ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന ദിവസം 26-4-2017 രാവിലെ 11 മണിക്ക് ദർഘാസുകാരന്റെയോ അംഗീകൃത പ്രതിനിധിയുടെയോ സാന്നിധ്യത്തിൽ തുറക്കപ്പെടും. തപാലിൽ ലഭിക്കേണ്ട ദർഘാസ് ഫോറത്തിന്റെ വിലയായി മണിഓർഡർ ഒഴികെ മറ്റൊന്നും സ്വീകരിക്കുന്നതല്ല.

` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ (കുറഞ്ഞത് ` 1,500) നിശ്ചിത മാതൃകയിലുള്ള സമ്മതപത്രം വാഗ്ദത്ത തുകയുടെ 1% നിരതദ്രവ്യത്തോടുകൂടി ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.

കൂടുതൽ വിവരങ്ങൾ മെഡിക്കൽ കോളേജ് ആശുപത്രി ഓഫീസിൽ നിന്നും പ്രവർത്തി സമയങ്ങളിൽ ലഭ്യമാണ്.

No. S3-29439/2016/HDS. 7th March 2017.

Sealed and competitive tenders in the prescribed form are invited from the manufacturers or authorized suppliers for the supply & installation of CO2 Cylinder type Fire Extinguishers to Government Medical College Hospital, Kozhikode. Demonstration of the item is to be done if necessary.

Superscription—Co2 cylinder type Fire Extinguishers.

Tender Cost—` 2,50,000.

Earnest Money Deposit—` 2,500.

Price of tender form:

Original—` 525.

Duplicate—` 315.

By Post—` 525 + Postal Charge

Last date of issue of tender form—24-4-2017, 3 p. m.

Last date and time of issue of tender form by post—24-4-2017, 3 p. m.

Due date and time for receipt of tenders—25-4-2017, 5 p. m.

Date and time for opening of tender—26-4-2017, 11 a.m.

Date up to which rates are to be firm—31-12-2017

Address of officer to whom tender is to be sent—Superintendent, Govt. Medical College Hospital, Kozhikode.

Tenders should be superscribed with tender No. S3/29439/2016/HDS and addressed to The Superintendent, Govt. Medical College Hospital, Kozhikode-8 . Each tender should be submitted along with an agreement signed and executed in Kerala Stamp Paper worth ` 200 and EMD @ 1% of the total cost of the items tendered subjected to minimum ` 1,500. The tenders will be opened on the above date in the presence of the tenderers or their authorized representatives.

Rate should be quoted in Indian rupees only against payment. The tenders without the agreement and sufficient Earnest Money Deposit and the tenders that do not satisfy the conditions are liable to be rejected without any notice. Cheque, Draft, Postage Stamps etc., will not be accepted towards the cost of the tender forms. Stamp paper will be supplied to the firms outside Kerala, on request, along with the remittance of ` 250 by Money Order taken in favour of the Superintendent, Govt. Medical College Hospital, Kozhikode.

Further details can be had from the office of the Superintendent, Govt. Medical College Hospital, Kozhikode during working hours (Phone: 0495 2357457).

DETAILS OF ITEMS

<i>Name of item with specification</i>	<i>Department</i>	<i>Quantity required</i>
CO2 cylinder type Fire Extinguishers	Various Locations at Hospital	50 Nos.
<ul style="list-style-type: none"> <li>• Should have a capacity of at least 4.5Kg</li> <li>• Should be applicable for Class B &amp; C fires</li> <li>• Extinguishing Agent shall be Carbon dioxide gas</li> <li>• Should have controllable discharge mechanism</li> <li>• Should have Squeeze grip for easy operation and no hand injuries due to ice freezing</li> <li>• Should have ISI Certification</li> <li>• The sheet metal should have a thickness of at least 4.5mm</li> </ul>		

- Warranty—Minimum 2 years
- AMC/CAMC—Minimum 5 years after warranty
- The items should be demonstrated before the purchase Committee if demanded
- Brand name of the items should be specified
- Original Brochure should be submitted
- Installation—Free of cost.

Government Medical College Hospital, Kozhikode.

(Sd.)  
Superintendent.

**Motor Vehicles Department**

ദർശന പരസ്യം

No. MV/C1/P/1742/2015.

2017 മാർച്ച് 9.

മലപ്പുറം റീജിയണൽ ട്രാൻസ്പോർട്ട് ഓഫീസിലേക്ക് നാലെണ്ണവും തിരുർ സബ് ആർ.ടി. ഓഫീസിലേക്ക് നാലെണ്ണവും പഴയത് നൽകി പുതിയത് വാങ്ങുന്ന സ്കീമിൽ ഉൾപ്പെടുത്തി ആകെ എട്ട് ഡെസ്ക് ടോപ്പ് കമ്പ്യൂട്ടറുകൾ (മോണിറ്റർ സഹിതം) വാങ്ങുന്നതിന് ടെണ്ടർ ക്ഷണിക്കുന്നു. അവസാന തീയതി 19-4-2017. വിശദ വിവരങ്ങൾക്ക് [www.keralamvd.gov.in](http://www.keralamvd.gov.in) അല്ലെങ്കിൽ [www.malappuram.nic.in](http://www.malappuram.nic.in) (RTA link) എന്നീ വെബ്സൈറ്റുകൾ സന്ദർശിക്കുക. നിരതദ്രവ്യം ` 4,640. ടെണ്ടർ ഫീസ് ` 400.

No. C1/P/1742/2015.

9th March 2017.

Sealed and competitive tenders are invited for supply & installation of eight numbers of Desk Top Computers with monitors to R.T. Office, Malappuram (4 Nos.) and to Sub R.T. Office Tirur (4 Nos.) following Buy Back Scheme. Tender should reach this office on or before 11 a.m. on 19-4-2017. EMD ` 4,640. Details can be downloaded from www.keralamvd.gov.in or RTA link of the website www.malappuram.nic.in.

Regional Transport Office, (Sd.)  
Malappuram. Regional Transport Officer.

**Police Department**

ദർഘാസ് പരസ്യം

നമ്പർ ഇ1-8539/2017/എം. എം. 2017 മാർച്ച് 14.

മലപ്പുറം പോലീസ് ഫോട്ടോഗ്രാഫിക് യൂണിറ്റിലേക്ക് ആവശ്യമായ ക്യാമറകളും അനുബന്ധ ഉപകരണങ്ങളും വാങ്ങുന്നതിനായി മുദ്രവച്ച ടെൻഡറുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ടെണ്ടറുകൾ ഉള്ളടക്കം ചെയ്ത കവറിന് പുറത്ത് മലപ്പുറം ജില്ലാ പോലീസ് ഓഫീസ് —ഫോട്ടോ ഗ്രാഫിക് ഉപകരണങ്ങൾ വാങ്ങുന്നതിനുള്ള അപേക്ഷ എന്ന് രേഖപ്പെടുത്തിയ ടെണ്ടർ ഉള്ളടക്കം ചെയ്ത അപേക്ഷകൾ ജില്ലാ പോലീസ് മേധാവിയുടെ കാര്യാലയം, മലപ്പുറം-676 505 എന്ന മേൽവിലാസത്തിൽ 28-3-2017-ാം തീയതി 3 മണിവരെ സ്വീകരിക്കുന്നതാണ്. ടെണ്ടർ സമർപ്പിച്ചിട്ടുള്ള വരയുടെയോ അവരുടെ പ്രതിനിധി കളുടെയോ സാന്നിധ്യത്തിൽ ലഭ്യമായ ടെണ്ടറുകൾ 29-3-2017-ാം തീയതി 11.30 മണിക്ക് തുറക്കുന്നതും അനന്തര നടപടികൾ സ്വീകരിക്കുന്നതുമാണ്.

നിരതദ്രവ്യം— ` 6,224.

ദർഘാസ് ഫോറത്തിന്റെ വില:

ഒറിജിനൽ— ` 1,500.

ഡ്യൂപ്ലിക്കറ്റ്— ` 750.

ദർഘാസ് ഫോറങ്ങൾ ലഭിക്കുന്ന അവസാന തീയതിയും സമയവും—27-3-2017, 4.30 മണി.

ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—28-3-2017, 3 മണി.

ദർഘാസുകൾ തുറക്കുന്ന തീയതിയും സമയവും— 29-3-2017, 11.30 മണി.

ടെണ്ടറുകൾ സമർപ്പിക്കാൻ ഉദ്ദേശിക്കുന്നവർ ടെണ്ടർ ഫോറത്തിന്റെ വില പണമായി അടച്ച് ജില്ലാ പോലീസ് മേധാവി, മലപ്പുറം എന്ന പേരിൽ വെള്ള കടലാസിൽ അപേക്ഷ നൽകി നിർദ്ദിഷ്ട ഫോമിനുള്ള ടെണ്ടറുകൾ നൽകേണ്ടതാണ്. ടെണ്ടർ ഫോറത്തിന്റെ വില യാതൊരു കാരണവശാലും മടക്കി നൽകുന്നതല്ല. ടെണ്ടർ ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ടെണ്ടർ ഫോറത്തിൽ വിലയായി ചെക്ക്, പോസ്റ്റൽ ഓർഡർ, പോസ്റ്റ് സ്റ്റാമ്പ് എന്നിവ സ്വീകരിക്കുന്നതല്ല.

ടെണ്ടർ ഫോറങ്ങൾ വി. പി. പി. മുഖേന ഈ ഓഫീസിൽ നിന്നും അയച്ചുകൊടുക്കുന്നതല്ല. ടെണ്ടറുകൾ സമർപ്പിക്കുമ്പോൾ ആയതിന്റെ കൂടെ ` 200-ന്റെ മുദ്രപത്രത്തിൽ സമ്മതപത്രം സമർപ്പിക്കേണ്ടതാണ്.

നിർദ്ദിഷ്ട തീയതിക്കും സമയത്തിനും ശേഷം ലഭിക്കുന്നതോ അപൂർണ്ണമായതോ ആയ ടെണ്ടറുകൾ യാതൊരു കാരണവശാലും പരിഗണിക്കുന്നതല്ല. ടെണ്ടറുകൾ കാരണം കൂടാതെ പൂർണ്ണമായോ ഭാഗികമായോ നിരസിക്കുന്നതിനും, സ്വീകരിക്കുന്നതിനും, അവസാന തീയതി നീട്ടിവയ്ക്കുന്നതിനും ഉള്ള അധികാരം മലപ്പുറം ജില്ലാ പോലീസ് മേധാവിയിൽ നിക്ഷിപ്തമായിരിക്കും.

നിബന്ധനകൾ

1. ടെണ്ടറിൽ പങ്കെടുക്കുന്നവർ ഓരോ ടെണ്ടറിനും ` 6,224 ഏണസ്റ്റ് മണി ഡെപ്പോസിറ്റായി (ഇ. എം. ഡി.) ജില്ലാ പോലീസ് ഓഫീസിൽ പണമായോ അല്ലെങ്കിൽ മലപ്പുറം ജില്ലാ പോലീസ് മേധാവിയുടെ പേരിൽ ഡിമാന്റ് ഡ്രാഫ്റ്റായോ അടയ്ക്കേണ്ടതാണ്.
2. ടെണ്ടർ ലഭിക്കുന്നവർ ` 100-ന്റെ മുദ്രപത്രത്തിൽ ധാരണാപത്രം സമർപ്പിക്കേണ്ടതാണ്.
3. ടെണ്ടർ സംബന്ധമായ കൂടുതൽ വിവരങ്ങൾക്ക് മലപ്പുറം ജില്ലാ പോലീസ് ഓഫീസുമായി ബന്ധപ്പെടേണ്ടതാണ്.
4. കാരണം ബോധിപ്പിക്കാതെ ടെണ്ടർ നടപടിക്രമങ്ങൾ റദ്ദുചെയ്യാനുള്ള അവകാശം മലപ്പുറം ജില്ലാ പോലീസ് മേധാവിയിൽ നിക്ഷിപ്തമാണ്.

No. E1-8539/2017/MM.

14th March 2017.

Sealed tenders are invited for the supply following Photographic equipments for the Potographic Unit, District Police Office, Malappuram.

Intending tenderers may submit their applications in sealed covers addressed to the District Police Chief, Malappuram-676 505 and obtain the requisite tender form in which the tender should be submitted. Applications for the tender forms should be accompanied by a receipt for cash remittance of ` 1,500 (including VAT) remitted by the District Police Chief, Malappuram and the said amount is not refundable at any circumstances. The tender forms are not transferable. Date and time of closing the issue of tender forms will be on 27-3-2017 at 4.30 p.m. Last date and time of receipt of tender is 28-3-2017 at 3 p. m . The tenders will be opened on 29-3-2017 at 11. 30 a. m. in presence of the tenderers. Check, Draft, Postal Order and Postage Stamps will not be accepted towards the post of tender forms and tender forms will not be send by VPP either. Duplicate tender form if required will be issued at ` 750 (including VAT)/copy.

Cost of tender forms:

Original— ` 1,500.

Duplicate— ` 750.

Last date and time of receiving tender applications—28-3-2017 at 3 p.m.

Date and time of opening of tender—29-3-2017 at 11. 30 a. m.

The incompleated filled tenders or tenders received after the last date will not be considered. District Police Chief, Malappuram have the right to postpone the last date of receiving tender and to reject the tenders without assaigning any reason.

**Conditions**

1. Every tender should remit 1% as EMD ie., ` 6,224 in favor of District Police Chief, Malappuram either DD or Cash remittance at this Office.
2. The tender should enclose an agreement as prescribed in tender forms in Stamp Paper worth ` 200.
3. The successfull tender should sign an agreement worth ` 100 and deposit 5% value of the contract as security deposit.

Further details can be had from the office of the under signed during office hours. District Police Chief, Malappuram have the right to reject the tender without assigning any reason.

**List of Items**

Sl. No.	Name of Items	Quantity
1	Digital SLR Camera (Body only) and accessories	1
2	24-70mmf/2.8 Lens with UV Filter	1
3	100 mmf/2.8L Macro Lens with Ultra Violet Filter	1
4	70-200 f/2.8 Lens with Ultra Violet Filter	1
5	Speed Light (Flash)	1

District Police Office, Malappuram, DEBESH KUMAR BEHERA IPS, District Police Chief.

**Technical Education Department**

ലഘു ദർഘാസ് പരസ്യം

(1)

നമ്പർ പി1/2397/17/CET. 2017 മാർച്ച് 7.

തിരുവനന്തപുരം എഞ്ചിനീയറിംഗ് കോളേജിലെ സിവിൽ എഞ്ചിനീയറിംഗ് വകുപ്പിലെ ടി ആർ സി ലാബിലേക്ക് ആവശ്യമായ ഉപകരണങ്ങൾ വിതരണം ചെയ്യാൻ താല്പര്യമുള്ള സ്ഥാപനങ്ങളിൽനിന്നും ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—04/പി1/2017/ടി ആർ സി www.etenders.kerala.gov.in എന്ന സൈറ്റിലെ നമ്പർ: 2017\_DTE\_114550\_1

ഇനം—അഡീഷൻ ടെസ്റ്റർ (ബിറ്റുമെൻ)

കൂടുതൽ വിവരങ്ങൾക്ക് www.cet.ac.in/ www.etenders.kerala.gov.in—ൽ ലഭ്യമാണ്.

അടങ്കൽ തുക— ` 2,00,000

നിരതദ്രവ്യം— ` 2,000

ദർഘാസുകളുടെ വില— ` 420 ( ` 400 + 5%VAT)

www.etenders.kerala.gov.in-എന്ന സൈറ്റ് മുഖേന സമർപ്പിക്കേണ്ട അവസാന തീയതിയും സമയവും— 18-4-2017, 3 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—22-4-2017, 2 മണി.

ദർഘാസ് വിലയും നിരതദ്രവ്യവും ഓൺലൈനായി അടക്കേണ്ടതാണ്. ദർഘാസ് പ്രമാണത്തോടൊപ്പം ` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ പ്രാഥമിക കരാർ പത്രവും അപ്ലോഡ് ചെയ്യേണ്ടതാണ്. ദർഘാസ് തുറക്കുന്ന തീയതി മുതൽ ആറു മാസം വരെ വില നിരക്കിന് പ്രാബല്യം ഉണ്ടായിരിക്കേണ്ടതാണ്.

No. P1/2397/17/CET. 7th March 2017.

Tenders are invited for the supply of Equipments for Transportation Engineering Laboratory of Civil Engineering Department College of Engineering Thiruvananthapuram.

Tender No.—04/P1/2017/TRC

ID in www.etenders.kerala.gov.in:2017\_DTE\_14550\_1 Item—Adhesion Tester (Bitumen)

(For more details visit www.cet.ac.in/ www.etenders.kerala.gov.in)

Estimated Cost— ` 2,00,000

EMD— ` 2,000

Cost of tender form— ` 420 (400+5% VAT)

Last date and time for uploading the documents in the website www.etenders.kerala.gov.in—18-4-2017, 3 p. m.

Date and time of opening of tender—22-4-2017, 2 p.m.

The tender cost and EMD will be remitted through e-payment facility provided by the e-procurement system. An agreement in Kerala Stamp Paper value of ` 200 must be executed and signed and scanned copy must be uploaded along with other tender documents.



(2)

നമ്പർ പി1/2398/17/CET.

2017 മാർച്ച് 7.

തിരുവനന്തപുരം എഞ്ചിനീയറിംഗ് കോളേജിലെ സിവിൽ എഞ്ചിനീയറിംഗ് വകുപ്പിലെ ടി ആർ സി ലാബിലേക്ക് ആവശ്യമായ ഉപകരണങ്ങൾ വിതരണം ചെയ്യാൻ താല്പര്യമുള്ള സ്ഥാപനങ്ങളിൽനിന്നും ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—03/പി1/2017/ടി ആർ സി

www.etenders.kerala.gov.in എന്ന സൈറ്റിലെ നമ്പർ: 2017\_DTE\_114549\_1

ഇനം—പോളിഗ്രാഫിക് മൈക്രോസ്കോപ്പ്

കൂടുതൽ വിവരങ്ങൾക്ക് www.cet.ac.in/ www.etenders.kerala.gov.in—ൽ ലഭ്യമാണ്

അടങ്കൽ തുക— ` 2,50,000

നിരതദ്രവ്യം— ` 2,500

ദർഘാസുകളുടെ വില— ` 525 ( ` 500 + 5%VAT)

www.etenders.kerala.gov.in-എന്ന സൈറ്റ് മുഖേന സമർപ്പിക്കേണ്ട അവസാന തീയതിയും സമയവും— 18-4-2017, 3 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—22-4-2017, 11 മണി.

ദർഘാസ് വിലയും നിരതദ്രവ്യവും ഓൺലൈനായി അടയ്ക്കേണ്ടതാണ്. ദർഘാസ് പ്രമാണത്തോടൊപ്പം ` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ പ്രാഥമിക കരാർ പത്രവും അപ്ലോഡ് ചെയ്യേണ്ടതാണ്. ദർഘാസ് തുറക്കുന്ന തീയതി മുതൽ ആറു മാസം വരെ വില നിരക്കിന് പ്രാബല്യം ഉണ്ടായിരിക്കേണ്ടതാണ്.

No. P1/2398/17/CET.

7th March 2017.

Tenders are invited for the supply of Equipments for Transportation Engineering Laboratory of Civil Engineering Department, College of Engineering, Thiruvananthapuram.

Tender No.—03/P1/2017/TRC

ID in www.etenders.kerala.gov.in: 2017\_DTE\_114549\_1

Item:—Polarising Microscope

(For more details visit www.cet.ac.in/ www.etenders.kerala.gov.in)

Estimated Cost— ` 2,50,000

EMD— ` 2,500

Cost of tender form— ` 525 (500+5% VAT)

Last date and time for uploading the documents in the website www.etenders.kerala.gov.in—18-4-2017, 3 p. m.

Date and time of opening of tender—22-4-2017, 11 a.m.

The tender cost and EMD will be remitted through e-payment facility provided by the e-procurement system. An agreement in Kerala Stamp Paper value of ` 200 must be executed and signed and scanned copy must be uploaded along with other tender documents.

College of Engineering, Thiruvananthapuram-16.

(Sd.) Principal.

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ എ3/578/2016.

2017 മാർച്ച് 9.

കായംകുളം ഗവ. വനിതാ പോളിടെക്നിക് കോളേജിലെ അഡ്മിനിസ്ട്രേറ്റീവ് ഓഫീസിലേക്ക് ഡെസ്ക്ടോപ്പ് കമ്പ്യൂട്ടറുകൾ (8 എണ്ണം) സപ്ലൈ ചെയ്യുന്നതിന് മുദ്രപത്ര ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—02/2016-17.

അടങ്കൽ തുക— ` 3,92,000 (നികുതി ഉൾപ്പെടെ)

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി ഉൾപ്പെടെ) :

അസൽ— ` 840

പകർപ്പ്— ` 420

ദർഘാസുകൾ ലഭിക്കുന്ന അവസാന തീയതിയും സമയവും—17-4-2017, 3 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—18-4-2017, 2 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—18-4-2017, 3 മണി.

ദർഘാസുകൾ രജിസ്റ്റേർഡ് തപാലിൽ ആവശ്യമുള്ളവർ അവയുടെ വിലയോടൊപ്പം ` 35 അധികം താഴെ ഒപ്പിട്ടിരിക്കുന്ന സമക്ഷം 3-4-2017, 3 മണിക്ക് മുൻപായി മണി ഓർഡർ ലഭിക്കത്തക്കവണ്ണം വിലയടച്ച് അയയ്ക്കേണ്ടതാണ്. കൂടാതെ ദർഘാസുകൾ പ്രിൻസിപ്പാൾ, ഗവ: വനിതാ പോളിടെക്നിക് കോളേജ്, കായംകുളം, ആലപ്പുഴ (ജില്ല) പിൻ-690 502-ന്റെ ഓഫീസിൽ നിന്നും നേരിട്ടോ മണിയോർഡർ ആയോ വിലയടച്ച് കൈപ്പറ്റാവുന്നതാണ്.

ദർഘാസുകൾ സമർപ്പിക്കുന്ന കവറിന് പുറത്ത് ദർഘാസ് നമ്പർ, സ്വീകരിക്കുന്ന അവസാന തീയതിയും രേഖപ്പെടുത്തേണ്ടതാണ്. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പുകൾ ഡ്രാഫ്റ്റുകൾ മുതലായവ ദർഘാസുകളുടെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ കൈമാറാൻ അനുവദിക്കുന്നതല്ല. ദർഘാസുകൾ സമർപ്പിക്കുന്നവർ ` 200 വിലയുള്ള മുദ്രപത്രത്തിൽ എഗ്രിമെന്റ് ഒപ്പിട്ട് നൽകേണ്ടതും ദർഘാസുകൾ സമർപ്പിക്കുന്ന മൊത്തം വിലയുടെ 1 ശതമാനം നിരതദ്രവ്യം കെട്ടിവെയ്ക്കേണ്ടതുമാണ്. എഗ്രിമെന്റ് നിരതദ്രവ്യം എന്നിവ ഇല്ലാത്ത എല്ലാ ദർഘാസുകളും നിരസിക്കുന്നതാണ്. ദർഘാസുകൾക്കൊപ്പം നൽകേണ്ട സാധനങ്ങളുടെ വിശദവിവരങ്ങൾ നൽകുന്നതാണ്.

No. A3/578/2016.

*9th March 2017.*

Sealed tenders are invited for the Supply of Desktop Computers (8 Nos.) for Administrative Office to Government Women's Polytechnic College, Kayamkulam at a total cost of ` 3,92,000 including all taxes.

Tender No.—02/2016-17.

Cost of tender form (Including all VAT 5% ) :

Original—` 840

Duplicate—` 420

Last date and time of sale of tender form—  
17-4-2017, 2 p. m.

Last date and time of receipt of tender—  
18-4-2017, 2 p. m.

Date and time of opening of tender—18-4-2017,  
3 p. m.

Those who want tender forms by registered post should send ` 35 extra for each tender besides the cost of tender forms by money order to the undersigned which should be received on or before 3-4-2017.

Tender forms can be had from the office of the Principal, Government Women's Polytechnic College, Kayamkulam P. O., Alappuzha (Dist.) Pin-690 502 on a cash remittance as above or by money order on all working days between 10 a. m. to 3 p.m. The tender should be superscribed as Tender No. and date. Cheque, Postage Stamp, Drafts, Postal Order etc. will not be accepted towards the cost of the tender forms. The tender forms are not transferable.

As per the tender condition the tenderer should send along with this tender with an agreement executed duly signed in Kerala Stamp Paper of value of ` 200 and EMD 1% of total cost of the articles tendered by way of DD in favours of the Principal, Government Women's Polytechnic College, Kayamkulam. Tender without agreement and EMD will be rejected, detailed specification will be issued along with the tender forms.

Government Women's Polytechnic College,  
Kayamkulam.

(Sd.)  
*Principal.*